

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (Cr1.) No(s).
4266-4268/2014

RAM PRASAD Petitioner(s)

VERSUS

STATE OF U.P & ANR ETC. Respondent(s)
(with appln. (s) for exemption from filing O.T. and permission to
file additional documents)

Date : 01/09/2014 These petitions were called on for hearing
today.

For Petitioner(s) Mr. Siddharth Jain, Adv.
Mr. Pawanshree Agrawal, Adv.

Mr. Imtiaz Ahmed, Adv.
M/s. Equity Lex Associates, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await the return of the service of notice already issued to
the respondent No. 1.

The Learned counsel for the respondent Nos. 2 to 5 seeks and
is given four weeks' time to file the counter affidavit. The other
served respondents shall also be at liberty to file the counter
affidavit within the period stipulated above.

Signature Not Verified

Digitally signed by

List again on 18.11.2014.

Madhu Grover
Date: 2014.09.03
10:15:08 IST
Reason:

(M K HANJURA)
Registrar

MG